

(b) whether any such Regional Offices of UGC are proposed to be set up at Bhubaneswar in Orissa; and

(c) if so, the steps taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) Based on the recommendations of an Empowered Committee, the UGC has decided to set up its regional offices at Ghaziabad, Guwahati, Bhopal, Hyderabad and Pune.

(b) No, Sir.

(c) Does not arise.

Service Rules Adopted by TTTI, Madras

1569. SHRI MISA R. GANESAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that the TTTI Madras society was directly under the control of his Ministry until 1993-94 and now is under the direct control of AICTE;

(b) whether the institute follows service rules of Government as well as their own, against the welfare of the employees; and

(c) if so, whether the TTTI Madras society is entitled to follow the Government of India Rules and Regulations, like CCS (CCA) rules which are purely meant for Government of India departments and their employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) The work concerning TTTI, Madras which was with Ministry upto 1993-94 has been transferred to AICTE. The Rules and Regulations of the Society regarding service matters of its employees which are broadly based on Central Government Service Rules are meant for proper administration of the institute keeping in view the interests of employees.

Physical Training in School Curriculum

1570. SHRI S. S. AHLUWALIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is fact that experts have attributed the country's poor performance in the field of sports to lack of emphasis in sports curriculum at school level;

(b) whether Government have looked into it and if so, their reaction thereon;

(c) whether it is also a fact that Government have been contemplating incorporation of physical training and sports as compulsory in the school curriculum and also make it compulsory for the schools to impart training in this field by trainers/coaches qualified from renowned sports institutes in the country; and

(d) if so, the details of the proposed measures alongwith the time frame for its implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK) : (a) Lack of emphasis on sports in school curriculum is cited as one of the reasons.

(b) The Central Advisory Board of Education had set up a Committee under the Chairmanship of Shri K.P. Singh Deo, Minister of State for Information and Broadcasting to suggest ways and means to integrate Physical Education and Sports with the Educational Curriculum.

(c) and (d) Yes, Sir. Government has suggested to the State Governments and Kendriya Vidyalaya Sangathan to make Physical Education and Sports as a part of school curriculum.

The Committee has recommended the introduction of Physical Education and Sports in schools as a compulsory subject. It has recommended that at least 40 minutes every day could be assigned to physical education. All teachers should be provided physical education training through pre-service and in-service physical education courses which are conducted by District Institutes of Educational Training (DIETs) and B.Ed. Colleges.

The Government of India has accepted the recommendations and requested the State Governments to incorporate physical education and Sports in school curriculum. Kendriya Vidyalayas have already initiated action in this regard.